

12

**Proceedings of the Workshop on Awareness and Facilitating  
Assessment and enforcement of Human Rights at District Level  
Administration held at Hoshiarpur on 30<sup>th</sup> November 2009**

In continuation to the Human Rights Awareness & Facilitating Assessment of Enforcement of Human Rights Programme in selected 28 districts of the country, the National Human Rights Commission had organised 12<sup>th</sup> workshop at Hoshiarpur District in Punjab on 30<sup>th</sup> November 2009. The workshop was attended by, Shri Sood, Cabinet Minister for Forest, Govt. of Punjab, Shri Avinash Rai Khanna, Member, Punjab State Human Rights Commission, Shri A.K. Jain, Secretary General, NHRC, Dr. Sanjay Dubey, Director (A), NHRC, Shri Meghraj, Deputy Commissioner, Shri Pramod Bhan, SSP, Shri Sushil Kumar, SP, Shri D.R. Bhagat, ADC, Shri Bhupinder Singh, District Goods Officer, Shri Lakhvinder Singh Dhariwal, District Development and Panchayat Officer, Capt. Karnail Singh, ADC and other Panchayat workers, Members of NGOs and general public.

The Deputy Commissioner, Hoshiarpur, in his opening remarks welcomed the NHRC team. He said that Hoshiarpur has achieved highest literacy under NREGA scheme in Punjab. Literacy is being integrated under NREGA scheme. They are publishing books in which Punjab Government and Central Govt. schemes are advertised so that people at grass root level can take advantage of different welfare schemes.

Acting Chairperson, NHRC said that NHRC team was very pleased to come to Hoshiarpur in relation to Human Rights Awareness Programme. It is very good news to know that many people from this district, after their education, have reached to very high positions like Army General, IAS etc. India's Prime Minister Dr. Manmohan Singh studied here and also taught as a professor here. Hon'ble ACP informed that Planning Commission has selected some districts which are backward and out of those NHRC has selected 28 districts and Hoshiarpur is one of them. This was the reason to select and come to Hoshiarpur to organize a human rights awareness programme here. The Deputy Commissioner had informed that there are

35% scheduled castes population. Perhaps this is the reason, the Planning Commission has declared Hoshiarpur as backward district. Scheduled castes have been deprived of many benefits, they face more problems, some social and some economic. Human Rights Commission is focusing on right to food, health, bonded labour, child labour, custodial justice and rights of SCs and STs.

On this occasion, Shri Sood, Minister for Forests, Punjab Govt., welcomed Justice G.P. Mathur, ACP and NHRC team. He said that Hoshiarpur district has given many IAS, Army Generals, present Prime Minister etc. NHRC team has come here with a hope that we will gain success in this programme. Legal justice and natural justice are different. Legal justice can be twisted but natural justice cannot be broken. Human Rights Commission is a body which helps those who are helpless. He thanked the NHRC team for selecting Hoshiarpur district. He said that as he had been informed by District Commissioner, Hoshiarpur is top in literacy. People have interest in literacy. Every person here is born with CPC under arm. People here are legally aware. Cases of this district have gone upto Supreme Court. He said that although this district is first in literacy under NREGA but poverty is here.

Shri A.K. Jain, Secretary General, NHRC thanked the Administration for responding to NHRC's request of organizing a Human Rights Awareness programme at Hoshiapur. He said that all the representatives are here and they will talk to them directly on human rights issues. In carpet industry, child labour problem is there because foreign countries have denied our goods specially because child labour is being employed in this industry. He suggested that in every country, there should be a separate institute which can implement international standards. He mentioned that general impression in the mind of public is that Administration is not sensitive towards them. Either it is harassment, corruption etc., Administration is very arrogant especially towards those who are poor, who are not well-off; they are not getting administrative benefits. For our Commission, the concern is why the

public is unheard, what is the standard so that we can be directly involved with the public. This is the objective of this programme.

Shri Avinash Rai Khanna, Member, Punjab State Human Rights Commission personally on his behalf and on behalf of Punjab State Human Rights Commission thanked Justice G.P. Mathur and NHRC team for organizing Human Rights Awareness Programme. He said that as had been told how Hoshiarpur district was selected as backward district, this may be because the geographical situation of this district is different from other districts in Punjab. There may be another reason such as small holdings and less connectivity of rail and road. He mentioned that Hoshiarpur district has given many educated persons like the present Police Commissioner of Delhi, Chief Secretary of Madhya Pradesh. There is big contribution of NRIs from Hoshiarpur district.

Shri Khanna said non-performance of duty creates Human Rights violation. When people do not get justice from here, then they go to other agencies. 70% people come only to tell their grievances. Only if their grievances are heard attentively, 70% problems are solved. 20% complaints are such, where a little action is required; only in 10% complaints, maximum consideration is required.

Shri Khanna said that people are lying in jail for no reason. Two persons he met were in jail for no reason. He talked to DCP and got them released. Shri Khanna said that he saw in hospital that one person was chained while he was in hospital bed. He raised the issue and directed the district officials to follow Supreme Court and High Court guidelines properly. He said that 31 lakh pensioners had not got their pension for the last 7 months. The Punjab State Human Rights Commission took suo moto action and then Govt. released the pension of the pensioners. He mentioned about the facilities being provided by Punjab State Human Rights Commission. Mr. Khanna said that every information is given to applicant free of cost, either by post, by fax, or by e-mail. Shri Khanna assured that the decisions / suggestions of this workshop will be implemented wholly.

Dr. Sanjay Dubey, Director (A) NHRC welcomed Shri Sood, Hon'ble Minister for Forest, Punjab Govt., Shri Abhiraj Khanna, Member, Punjab State Human Rights Commission, Shri Meghraj, Deputy Commissioner, SSP, other District officers, members of NGOs and general public who attended the workshop. He said that the essence of Human Rights lies in Bhagwat Geeta that is called "Karmanayva adhikareste..... If an officer does not do his duty, then he is not liable to be called an officer. He stressed that administration should be human-face centred. There should not be neglect of administration. The instance of 26<sup>th</sup> November, 2008 -Mumbai attack was cited. It took 12-14 hours for NSG to reach there. Administration is there, but delivery is not there. He said that in 2-3 districts in Orissa, people are dying of hunger, while in Punjab the grain is decaying in Mandis. As per human development index, there are two least poverty States in India – one is J&K and another is Punjab. He said that Hoshiarpur was 12<sup>th</sup> out of 28 districts where Human Rights Awareness programme had been organized. In 2005, two big things happened – one NREGA was started and RTI Act was implemented. The biggest programme for education today is Sarva Shiksha Abhiyan where more and more children can get education.

Secretary General, NHRC gave introduction about National Human Rights Commission, its composition, its functions, investigation, independent complaint system etc. He said that first we ask for reports from State Govt. If we think that the report is not proper, we even send our team for investigation purpose or in some sensitive cases we send our own investigation team. There are State level Human Rights Commissions. The jurisdiction of State Human Rights Commissions is different. National Human Rights Commission has jurisdiction all over India but State Human Rights Commission has jurisdiction for which area State legislature can make law. He informed the gathering about complaint handling system and its procedure. It was informed that India is 'A' category member of ICC. This grading is made by review of Human Rights institutions at international level. Then SG gave presentation through slides.

Later the participants were guided to form four groups for discussion on the specific human rights issues. The basic idea behind this was to adopt a basic participative approach, understand the problems faced by the administration in discharging their responsibilities and also to come out with some recommendations that according to them will help them in functioning in a better manner.

The issues for group presentation were as under:

- Group - I: Right to Food and evaluation of measures taken to ensure the same including responsibility of Panchayat, food adulteration and Human Rights of SC & ST communities and other vulnerable sections of society
- Group - III: Right to Education and evaluation of measures to ensure the same.
- Group - II: Right to Custodial Justice and evaluation of measures to ensure the same.
- Group - IV: Right to Health, Hygiene, Sanitation, environmental issues including drug adulteration and evaluation of measures to ensure the same to Health and Environment Issues.

The presentations stating the problems and recommendations made by the groups in the concluding session of the workshop are enclosed at **Annexure I to Annexure IV**. From the field visit reports, discussions and presentations at the workshop the following suggestions emerged:

**A. Rights to food and evaluation of measures taken to ensure the same including the responsibility of Panchayat, food adulteration issues, human rights of SC/ST communities and other vulnerable sections of society.**

- BPL Cards were not issued as per the eligibility criteria; some of the wealthy peoples are also having BPL cards.
- Vigilance Committees have not been formed since last two years.
- Quality of food grains should be improves as there are questions regarding adulteration and sub-standard material is being supplied to the beneficiaries under the Govt. schemes.
- There is huge quantity of dal but it is decaying. It is not being sent to the market otherwise rates will come down. The holders of food grains are not being caught. Something should be done to arrest price rise.
- One of the participants raised the issue of non preparations of ration cards since last 13 years and also cards for the muslims. Matter needs the attention.

**B. Right to Education and evaluation of measures to ensure the same.**

- Member, Punjab State Human Rights Commission pointed out whether +2 vocational degrees is recognized by Army recruitment agencies? On this, District Education Officer replied in negative. Acting Chairperson, NHRC observed that this is very serious matter. State is giving degree and students are not getting job. If it is correct, then appropriate steps should be taken.
- The Govt. Primary school in Village Bagpur is 150 years old and in approx. 1.5 acre. There is lack of teachers in the school, at present there are only three lady teachers were working. Total student are 85. There are three classrooms in the school.
- In Govt. Primary School Bhikhowal, total strength of the students is 125. There are only 3 teachers and seven classrooms for children in the school.

**C. Right to Custodial Justice and evaluation of measures to ensure the same.**

- Member, PSHRC made an observation that once he went to jai and jail inmates made a complaint that they are taken to hospital after the time is over. Guard problem is also cited. On this, Jail Superintendent told that now guards are being provided on regular basis. Sometime they take help of SSP.
- Jail hospital maintains two registers – one under the Jail Manual and another under NHRC guidelines. It was suggested to merge two registers into one.
- One Tubewell out of two was not working in jail for the last 6 months because of which sufficient water was not being provided. S.D.O., Punjab Police Housing Corporation promised that it will be rectified or new tubewell will be provided within one week. Deputy Commissioner said that the matter is lingering. If it is not completed within 15 days, action will be taken.
- Guidelines laid down by NHRC are required to be strictly followed.
- The grievances of Sentry on duty was that although fans have been provided in 24 other jails of Punjab but in Hoshiarpur jail, this facility has not been provided. It was also mentioned that there are no promotion avenues for Constables in Jail Deptt.

#### **JUVENILE HOME, HOSHIARPUR**

- It was observed that 24 inmates at the JJ home appeared to be above 18 years of age; however as per documentary proof they are juveniles. These cases may be referred for age verification through medical examination by competent authority.
- This is a serious issue and required prompt action because keeping small children with adults having bad record adversely affect the children.
- There are juveniles of foreign nationals in the Juvenile Home, this issue required to be expedited.

**D. Right to Health, Hygiene, Sanitation, environmental issues including drug adulteration and evaluation of measures to ensure the same to Health and Environment Issues.**

- The Deputy Commissioner observed that for each insurance card for BPL families, Govt. of India is contributing Rs. 750 while Rs. 250/- is being contributed by State Govt. Around Rs. 1.00 crore has been spent but benefit of only Rs. 61,500/- has been taken. For this, awareness should be increased so that maximum people can benefit from this scheme.
- The procedure for preparation of disability certificates in the hospital should be simplified. The certificates should be issued in a reasonable time frame.
- Sufficient staff (inspectors) may be posted at tehsil/ district level for checking drug adulteration.



301

**Field Visits report of NHRC team conducted  
at Hoshiarpur district in Punjab**

The team of NHRC consisting Justice Shri G.P. Mathur, Acting Chairperson, Shri A.K.Jain, Secretary General, Dr. Sanjay Dubey, Director (A) and Mahabeer Singh, PS to Acting Chairperson paid visit to the District Hoshiarpur of Punjab in pursuance of the Human Rights Awareness Programmes in selected 28 districts of the country. The team also visited the district Jail Amritsar. Dr. Sanjay Dubey, Director, NHRC visited in advance to the district to interact with the district authorities regarding the awareness programme, he also paid visits on 27.11.2009 and 28.11.2009 to review the situation of Anganwadi Centres, Schools, Police Station and Community Health Centre in the district thereafter he joined the other member of the team on 30<sup>th</sup> Nov 2009. The objective of the programme is to evaluate and facilitate the implementation of programmes based up on human rights.

The focus area of the visit being right to health, right to custodial justice, and the team carried out the survey of the institutions responsible for ensuring these rights.

**The team visited following places:**

- Anganwadi Centre, Village Bagpur on 27.11.2009
- Anganwadi Centre, Village Bhikhowal on 27.11.2009
- Govt. Primary School in Village Bagpur on 27.11.2009
- Govt. Primary School, Village Bhikhowal on 27.11.2009
- City Police Station Hoshiarpur on 28.11.2009
- Community Health Centre Mahilpur on 28.11.2009
- District Jail, Hoshiarpur on 01.12.2009
- Juvenile Home, Hoshiarpur on 01.12.2009
- Civil Hospital, Hoshiarpur on 01.12.2009

- 290
- District Jail, Amritsar on 3.12.2009

### **Angan Wadi Center , Village Bagpur**

#### **Observations:**

- The centre is working in Govt. Elementary School village Bagpur
- There are 19 children are enrolled and food is prepared in well manner.
- Attendance of children was on 14-15 out of enrolled 19.
- The center is located in the school and there is apparent difference in regard to cooking of meal for children of Anganwadi centre and mid-day meal for student of school. School is provided LPG gas whereas anganwadi centre is using fire woods for cooking. A uniform treatment should be provided for schools and anganwadi centre for cooking.

### **Angan Wadi Center Bhikhowal**

#### **Observations:**

- The center is 20 year old and total 20 children are enrolled.
- The worker is high school passed.
- Weight measuring machine was not available with the centre.
- Nutrition Chart was not up dated since last two-three months.
- The center is located in the school and there is apparent difference in regard to cooking of meal for children of Anganwadi centre and mid-day meal for student of school. School is provided LPG gas whereas anganwadi centre is using fire woods for cooking. A uniform treatment should be provided for schools and anganwadi centre for cooking

### **Govt. Primary school in Village Bagpur**

#### **Observations:**

- The school building is 150 years old and in appox. 1.5 acre

- At present only three lady teacher were working. Total students are 85. There are only three classrooms in the school
- LPG is being used for cooking of mid day meal which was provided by the Govt. Pressure Cooker and food containers provided by the Panchayat.
- Anganwadi Centre should not be in the premises of school.

#### **Govt. Primary School Bikhawal**

- Total strength of the students in school is 125. There are only 3 teachers and classrooms for children are seven in the school.
- LPG is being used for cooking of mid day meal.
- Anganwadi Centre running in the school, which should be in separate premises.

#### **City Police Station, Hoshiarpur**

##### Observations:

- In-charge of the Police Station was an Inspector
- Total staff strength is 82 i.e. 13 Head Constables, 21 Constables including 4 lady constables and 48 Home Guards.
- There were 6 NOG's including on Lady NGO for the assistance of people in the police station.
- One person was in custody in the Police lockup under section 420 of I.P.C.

#### **Community Health Centre, Mahilpur**

##### Observations:

- In charge of the CHC was Dr. Devinder Singh, there are 4 Specialist Doctors, one Sr. Medical Officer and 5 Staff Nurses in the Centre.
- Facility of Homeopathy treatment is also available in the CHC.
- O.P.D. timings of CHC was 9.00 A.M. to 3.00 P.M in winter and 8.00 A.M to 2.00 P.M in summer season.

- Daily on an average 100 cases are being registered in OPD and also 5-6 emergency cases such as accidental and local people internal clashes comes to the CHC.

### **District Jail, Hoshiarpur**

#### Observations:

- Capacity of in-take of the prison is 278. (Male – 258 & female – 20).
- Total number of inmates as on 01.12.2009 is 694 (Convicted – 175 and undertrials – 519). Population statement of prison as on 1.12.2009 is placed at **Annexure - V**
- Sanctioned staff strength of the prison is 82 out of them 4 are vacant. The vacant post should be filled up at the earliest.
- There are two separate barracks and one cell for women in jail.
- Two custodial deaths were reported in 2009.
- An officer of the Punjab State Legal Services Authority, Chandigarh is visiting jail every week to provide legal aid. Every inmate of the jail is informed about their right to have legal aid at the time of their admission in jail by the jail authority.
- Civil prisoners are also kept in jail.
- Inside the jail, there is a hospital for inmates.
- There is only one doctor and one pharmacist.
- Doctor is for 24 hours. He resides in jail campus itself.
- Jail hospital maintains two registers – one under the Jail Manual and another under NHRC guidelines. It was suggested to merge two registers into one.
- One Tubewell out of two was not working in jail for the last 6 months because of which sufficient water was not being provided. S.D.O., Punjab Police Housing Corporation promised that it will be rectified or new tubewell will be provided within one week. Deputy Commissioner said that the matter is lingering. If it is not completed within 15 days, action will be taken.
- The grievances of Sentry on duty was that although fans have been provided in 24 other jails of Punjab but in Hoshiarpur jail, this facility

has not been provided. It has also mentioned that there are no promotion avenues for Constables in Jail Department.

### JUVENILE HOME, HOSHIARPUR

#### Observations:

- The total number of inmates in JJ Home, Hoshiarpur is 67.
- Out of 67, 10 are convicts and 57 are under trial inmates.
- There are juveniles of foreign countries in the Juvenile Home. This issue need to be expedited. Five inmates are alleged to be from Myanmar.
- Some of the inmates at the JJ home appeared to be above 18 years of age. List of such juvenile is enclosed at **Annexure - VI**
- In this regard the Deputy Commissioner, Hoshiarpur stated said that those who are looking above 18 years will be sent for age verification or medical examination.

### **Civil Hospital, Hoshiarpur**

The team visited Civil Hospital, Hoshiarpur. The hospital has the capacity of 200 beds. The hospital came into existence on 14.2.1959 with 50 beds capacity & was later upgraded to 200 in 1985. The hospital has got 35 medical officers of different specialties including six emergency medical officers. The hospital is giving round the clock emergency services like Laboratory, X-Ray, Blood Bank & ambulance services. Profile of the civil hospital is enclosed at **Annexure - VII**

#### Observations:

- Total number of beds in District Civil Hospital is 200 with all specialization facilities.
- 800-900 patients are attended daily.
- AID Day was being celebrated in the hospital. AIDS medicines are costly but they are being provided free of cost by the hospital.

- The hospital has all the facilities including cancer treatment, AIDS treatment, Laboratory, X-ray, Blood Bank, Ambulance services and specialists in all branches of medicine.
- In OPD, Rs. 2/- are charged for making card. For old, poor etc., card is made free of cost.
- There is an NRI fund. In this fund, at present there are Rs. 6,00,000/-. Medical facilities are provided for poor people from this fund.
- OPD is fully computerized.
- Telemedicine facility is available in the hospital. The treating doctor directly talks to Specialist, PGI, Chandigarh or Medical College, Ludhiana.
- The hospital has other facilities like Adolescent Reproductive and Sexual Health (ARSH), Ayurvedic, Yoga, Unani, Sidha Homeopathy (AYUSH) and Rashtriya Swast Bima Yojana (RSBY).

#### DISTRICT JAIL, AMRITSAR

##### Observations:

- In district jail, there are 2571 inmates. Out of which, 2447 are male and 124 are female.
- There are total 837 convicts, out of which 794 are male and 43 are female.
- There are 85 internees out of which 78 are male and 07 are females. Population statement of prison as on 3.12.2009 is placed at **Annexure - VIII**
- There are two jail; one Central Jail No. 1 and another Central Jail No.2.
- Civil prisoners are also kept there; some time for 10 days and sometime even for 14 days.
- There are 54 Pak Internees. SSP initiates action for their deportation with MEA which takes up the matter with Pak Embassy. The Counselor access is made. The Counselor from

Pak Embassy visits the jail for verifying whether they are really Pak citizens. Then Pak Embassy writes to MEA and action for repatriation is started.

- One of the Pak prisoners in jail is for the last 18 years because Pak embassy says that that person is not a Pak citizen.
- In many cases, Pak Govt. says that they are not their citizen even though all the details of the internees are made available to them.
- In the jail the Pak Internees are paid @Rs. 100/- per day. It was informed that in a PIL Punjab and Haryana High Court passed an order which can be summarized as under :

"The detenu will be sent back to Pakistan as soon as possible when the formalities regarding his return are complete. The detenu would be paid compensation of Rs.10,000/- per year or part thereof after his completion of sentence in lump-sum till the date of the disposal of the petition and a sum of Rs.100/- per day for every day thereafter till his repatriation.
- There are Bangladeshi, Nigerian, Afghani, Chinese, African, Burmese Myanmar and Afgani internees.
- With female prisoners, there are children also. Their elder daughters are in Nari Niketan, Jalandhar and son(s) in Juvenile home, Hoshiarpur.
- Among others, there are following three Pak female inmates who were arrested while going from Pak to Muzzaffar Nagar, U.P.:
  - Smt. Fatima Bibi, W/o Sh. Safi-Ur-Rehman, Holder of Pakistan Passpost No. BD-3095941, R/o Nichi Abadi, Dhull Gujranwala, Pakistan. - In jail since 10-05-06, U/s 21, 22, 23 NDPS Act 1985 with Section 53 NDPS Act and Section 119 of Custom Act, 1962
  - Ms Mumtaz, D/o Mohd. Sadiq Sheikh, Passpost No. Au-5463891, R/o Awwa Road, Mohsikend Wazirabad, Gujranwala, Pakistan. In jail since 10-5-06, U/s 21, 22, 23

NDPS Act 1985 with Section 53 NDPS Act and Section 119 of Custom Act, 1962

- Ms. Nasreen Akhtar, W/o Shri Afzal MOhd., Passport No. AG-1343241, R/o DAV Hostel No. 1 Court Street, Lower Mall, Lahore, Pakistan, In jail since 10-05-06, U/s 21, 22, 23 NDPS Act 1985 with Section 53 NDPS Act and Section 119 of Custom Act, 1962
- 250 gms. of dal and chappatis are given to inmates.
- The applications for pre-mature release sometimes take 4-5 years because of which pre-mature release gets delayed.
- The jail has two hospitals – one indoor (inside the jail) hospital and another outdoor hospital. There are 12 patients in indoor hospital.
- There are 40 beds in both indoor and outdoor hospitals.
- In OPD around 200 patients are checked up daily. At present, 4 serious patients have been sent to district civil hospital. 4 patients are suffering from TB and 4 patients are suffering from HIV positive.
- OPD starts from 9 a.m. till 12 noon. All the required medicines are made available to patients. On medicines, around Rs. 1 crore is spent.



**DISTRICT FOOD & SUPPLIES CONTROLLER**

**HOSHIARPUR**

# Group – 1


- ◆ Discussion on Specific Human Rights Issues Regarding Right to Food, Implemented Through Below Mentioned Welfare Schemes :-
  - ◆ AAY ( Antyodaya Anna Yojna )
  - ◆ BPL ( Below Poverty Line )
  - ◆ APL ( Above poverty Line )
  - ◆ Atta Dal State Scheme



# AAY ( Antyodaya Anna Yojna )

274

- Antyodaya Anna Yojna Scheme has been conceived & launched to serve the Poorest of the Poor among BPL families.
- No. of Card Holders : 9011
- Scale & Issue Price :  
Provide 35 Kg of Wheat per Card Holder Per Month @ Rs. 2/- per kg
- Allocation & Distribution of wheat from 4/09 to 11/09
  - Allocation = 2340.8 MT
  - Distributed = 2283.1 MT



# BPL ( Below Poverty Line )

- No. of Card Holders : 5363
- Scale & Issue Price  
Provide 35kg<sup>Per card</sup> of Wheat per card holder per month @ Rs. 4.57 per Kg.
- Allocation & Distribution of wheat From 4/09 To 11/09
  - Allocation = 1441.0 MT
  - Distributed = 1373.6 MT



272

# APL ( Above Poverty Line )

- No. Of Card holders : 263001
- Scale & Issue Price :  
Provide minimum 10 kg & maximum 35 Kg of wheat per ration card per month depends on the quantity of wheat allocated for the month @ Rs. 8.06 per kg.
- Allocation & Distribution of Wheat From 4/09 To 11/09
  - Allocation = 38463.0 MT
  - Distributed = 25161.6 MT ( Including APL card holders of Atta Dal Scheme )

# Atta Dal State Scheme

271

- Atta Dal Scheme is conceived and launched by the Punjab Government to provide ration at subsidized rate to the families having annual household income of Rs.30,000.
- No. of card holders : 80,116
- Scale & Issue Price  
Provide 5 Kg of Wheat per member maximum 25 kg of per ration card per month @ Rs. 4/- per kg & also issued Dal at the Scale of 0.5 kg per member maximum 2.5 kg per ration card per month @ Rs. 20/- per Kg
- Allocation & Distribution of Wheat & Dal From 4/09 To 11/09

	<u>Wheat</u>	<u>Dal</u>
• Allocation =	14590.4 MT	1984.4 MT
• Distributed =	13803.0 MT	1703.7 MT

270

## Department's Responsibilities & Measures

- To ensure provision of ration to these Families through 590 fair Price Shops located in different parts of the district.
- Conduct regular checking of Fair Price Shops through Field Staff of the Deptt. to monitor the proper supply of ration to beneficiaries. For this purpose vigilance committees have also been formed by giving due representation to SCs & Panchayat members for keeping an eye on fair distribution of ration.
- Any complaint received regarding adulteration is referred to Chief Medical Officer for necessary action.



THANKS



District Welfare Office

Hoshiarpur

<u>Right</u>	<u>Issues</u>	<u>Status obtained by field visits</u>	<u>Information &amp; observations (status)</u>
V) Rights of Scheduled caste and Scheduled Tribes .	Atrocities faced by them	Have there been cases of atrocities	Yes
		Number of reported cases	22 cases have been reported
		Prosecution with respect to these questions	15 cases are under prosecution

The detail of 22 cases is submitted as under ( as on 31.10.2009 )

Sr. No.	Case detail	Name of applicant & address	Present status	Sanctioned Amount
1.	Case No. 59 dated 8/4/05 u/s 3/4 S.C.S.T. Act (POA) Act 1989 Police Station, Mahilpur, Hoshiarpur	Darshan Ram son of Bantu Ram, Badhna Police Station Mahilpur, Hoshiarpur	Case pending in the court	Rs. 6250/- has been already paid. Case is pending.
2.	Case No. 109 dated 28/6/05 u/s 432 IPC 3-4 S.C.S.T. Act (POA) Act 1989, Police Station Bullowal, Hoshiarpur.	Nainowal Ved, Police Station Hariana	Case pending in the court	Rs. 6250/- has been already paid. Case is pending.
3.	Case No. 295 dated 18/7/05 u/s 326, 323, 324, 34 IPC 3/4 S.C./S.T. Act Police Station Sadar Hoshiarpur	Balwinder Kumar son of Ram Parkash resident of Phuglana, Police Station Mehtiana, Hoshiarpur	Case pending in the court	Rs. 12500/- has been already paid. Case is pending.
4.	Case No. 151 dated 16/10/05 u/s 447, 427, 506, 148, 149 IPC 3 of S.C.S.T. Act Police Station Mahilpur Hoshiarpur	Raj Kumar Son of Bham, Police Station Mahilpur, Hoshiarpur	Case pending in the court	Rs. 6250/- has been already paid. Case is pending.

5.	Case No. 422 dated 26/10/2005 u/s 420, 449 IPC 3,4 of S.C.S.T. Act 1989 Police Station Sadar Hoshiarpur	Neeru daughter of Baldev Raj Village Hardokhanpur, Police Station Hoshiarpur	Case pending in the court	Rs. 6250/- has been already paid. Case is pending.
6.	Case No. 229 dated 14/11/2005 u/s 3/4 S.C.S.T. Act 1989 to 506 IPC Police Station Mukerian Hoshiarpur	Kalu Chang, Police Station Mukerian	Case pending in the court	Rs. 6250/- has been already paid. Case is pending.
7.	Case No. 214 dated 18/06/2006 u/s 452, 506, 34 IPC 3 of SCST Act Police Station Mehtiana Hoshiarpur	Bhagwan Singh S/o Dalipa Ram resident of Pandori Bibi, Police Station Mehtiana, Hoshiarpur	Case pending in the court	Rs. 6250/- has been already paid. Case is pending.
8.	Case No. 52 dated 7/5/07 u/s 323, 325, 427, 148, 149 SCST Act Police Station City Hoshiarpur	Ramesh Kumar son of Amar Chand Mohalla Premgarh, Hoshiarpur, Police Station City, Hoshiarpur	Case pending in the court	Rs. 6250/- has been already paid.

9.	Case No. 48 dated 18/11/07 u/s 506, 148, 149 IPC and 3/4 of SCST Act 1989 Police Station Talwara Hoshiarpur	Darshan Ram S/o Babu Ram, Katohar, Police Station Talwara	Case pending in the court	Rs. 6250/- has been already paid. Now Case is pending.
10.	Case No. 126 dated 3/12/07 u/s 323, 506 IPC and 344 SCST Act Police Station Haryana Hoshiarpur	Harbans Kaur wife of Tulsi Ram Village Kantian, Police Station Haryana	Case pending in the court	Rs. 6250/- has been already paid.
11.	Case No. 146 dated 15/8/08 u/s 3/4 of SCST Act 1989 323, 34 IPC	Rajni Devi D/o Jasvir Singh Caste Ad-dharmi, R/o Khanpur, P.S. Garhshankar	Case pending in the court	Rs. 6250/- has been already paid.
12.	Case No. 58 dated 10/9/08 u/s 504, 323, 148, 149 IPC 3 of S.C.S.T. Act 1989 Police Station Mehtiana Hoshiarpur	Smt Sita Devi Sarpanch resident of Ahrana Kalan, Police Station Mehtiana	Case pending in the court	The S.P. has told that the above said case investigated by SSP Nawanshahar. The District Magistrate ordered to write a D.O. letter to SSP Nawanshahar to expedite

13.	Case No. 155 dated 6/10/08 u/s 324, 323, 341, 34 IPC and 3 SCST Act 1989 Police Station Mahilpur	Swaran Singh S/o Santa Singh Village Bolewal, Police Station Tanda, Hoshiarpur	Case pending in the court	Rs. 6250/- has been already paid.
14.	Case No. 07 dated 8/2/09 u/s 341/323 IPC and 3/4 SCST Act 1989 Police Station Talwara	Raj Singh S/o Charan Singh caste Ad-dharmi House No. ST-3 Saw Near Colony, Talwara (Hoshiarpur)	Case pending in the court	Rs. 6250/- has been already paid.
15.	Case No. 39 dated 8/2/09 u/s 3 SCST Act 1989 Police Station Sadar, Hoshiarpur	Resham Singh Sarpanch, Mandiala Police Station Sadar, Hoshiarpur	Case pending in the court	Rs. 6250/- has been already paid.
16.	Case No. 456 dated 23/11/05 u/s 376, 506 IPC 3/4 SC/ST Act 1989, Police Station Sadar, Hoshiarpur	Jaswinder Kaur D/o Ramesh Lal R/o Village Boothgarh, Police Station Sadar, Hoshiarpur	Decision in favour of applicant.	According to instruction Rs. 50000/- has been paid to applicant. Now more compensation cannot be paid. Order to dismiss in agenda.

17.	Case No. 113, dated 10/8/07 u/s 323, 341, 506, 148, 149 IPC 3, 4, 5 S.C/ST Act Police Station Dasuya, Hoshiarpur	Raj Kumar S/o Sadik Ram R/o Hardokhanpur, Police Station Dasuya	Opposite party has obtained stay order from Hon'ble High Court.	Pending
18.	Case No. 216, dated 22/11/08 u/s 323, 379, 148, 149, 509 IPC and 3/4 SCST Act 1989 Police Station Mahilpur	Sh. Joga Ram S/o Maghar Ram R/o Binjon, Police Station Sadar, Hoshiarpur	Under Investigation	District Magistrate has ordered to complete investigation within 2 months. 22.8
19.	Case No. 18, dated 23/1/09 u/s 452/323/34 IPC 3 of SCST Act Police Station Sadar, Hoshiarpur	Sumittar Singh S/o Jit Singh Caste Ad-dharmi, R/o Nasrala, Police Station Sadar, Hoshiarpur	Under Investigation Cancelled	This case has been dismissed because the could not be covered under the said Act.
20.	Case No. 16 dated 1/4/09 u/s/ 452, 427, 323, 34 IPC and 34 SC/ST Act 1989 Police Station Talwara	Sant Baba Gurmit Dass Sewadar, Labbar	After Police investigation this case was filed	Case was dismissed.

21/ 09/02	Case No. 112 dated 22/7/09 u/s 326, 324, 323, 148, 149 IPC and 3 of SCST Act 1989 Police Station Mukerian	Gaurav Kumar Sham Lal Caste Balmik Mohalla Rishi Nagar, Mukerian, Police Station Mukerian	After receiving investigation, the case was not allowed under the said Act.	Case was dismissed
22/ 09/02	Case No. 58 dated 17/5/09 u/s 326, 324, 323, 34 IPC and 3 of SCST Act 1989 Police Station City Hoshiarpur	Smt. Surinder Kaur W/o Avtar Singh Caste Ad-dharmi, R/o Basant Vihar, Scheme No. 10, Hoshiarpur	--	District Magistrate has ordered to complete investigation within 2 months. 09/09/09



**EVALUATION OF MEASURES  
UNDERTAKEN TO IMPLEMENT  
RIGHT TO EDUCATION ACT  
(IN DISTRICT HOSHIARPUR)**

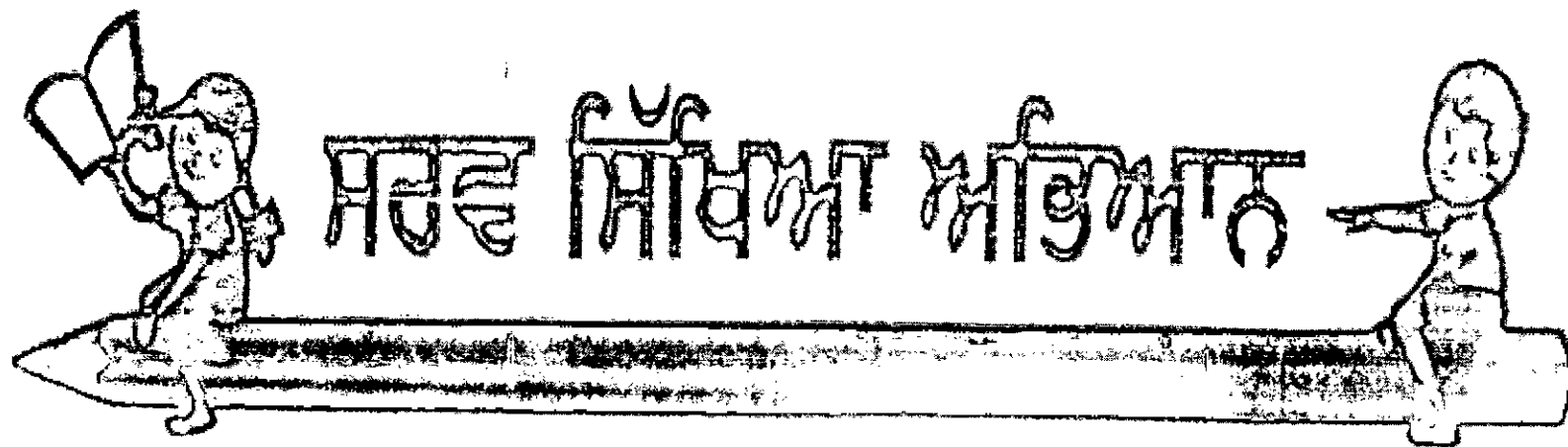
**Sudesh Kumari  
District Education Officer (EE),  
Hoshiarpur**

**Dated: 30/11/09**

# ELEMENTARY EDUCATION IN DISTT. HOSHIARPUR AT A GLANCE

- Number of Schools : 1263
- Number of Teachers : 3088
- Teacher Taught Ratio : 1 : 24
- Number of Students : 74373
- Enrolment rate : 1.19 % decrease
- Retention rate : 97.35 %
- Drop-out rate : 2.65 %

# Sarva Shiksha Abhiyan (SSA)



ਪੜ੍ਹੋ ਸਾਰੇ ਵਧੋ ਸਾਰੇ

Nation-wide effort launched in the form of a total literacy campaign implemented in partnership with State Governments, to cover the entire country



# Infrastructural Improvements – Civil Works Component

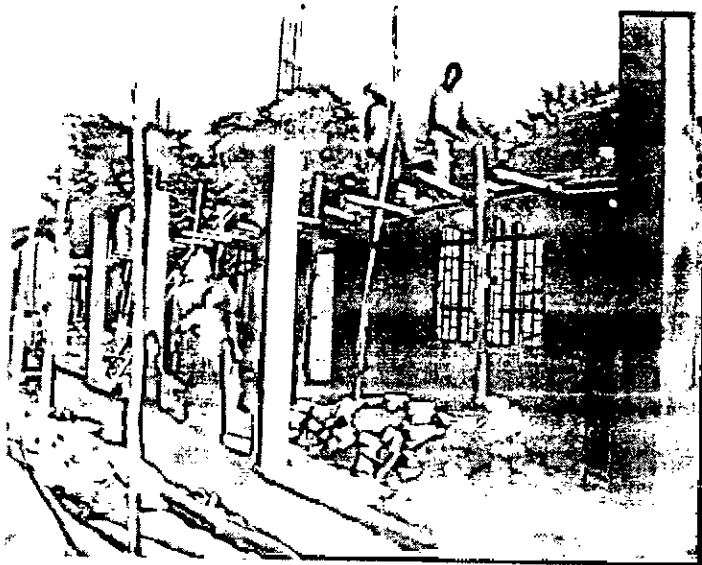
- ▣ New buildings for
  - ▣ 7 Govt. primary schools
  - ▣ 24 Govt. upper primary schools ( 54 more in the pipeline )
  - ▣ 20 building-less schools and branch schools
  - ▣ 10 Block Resource Centers
  - ▣ 148 Cluster Resource Centers

# Infrastructural Improvements – Civil Works Component

- Additions
  - 294 classrooms in Govt. primary schools
  - 552 classrooms in Govt. upper primary schools
  - 24 headmaster rooms in Govt. upper primary schools
  - 1578 schools have been provided with Toilets and Drinking Water facility
  - Ramps in 38 schools

# Infrastructural Improvements – Civil Works Component

- Major repair of 37 schools
- Repair and Maintenance grant for minor repairs to all Govt. elementary schools
- BALA : (Building as a learning aid provided in all Govt. Primary and Upper Primary Schools)



## **Education Guarantee Scheme (EGS)** **Alternative Innovative Education (AIE)**

- Covers Out-of-School-Children (OoSC) who are deprived of regular schooling.
- In District Hoshiarpur, SSA provided education for such children at minimum distance from their residence (within the radius of 1 km)
- To find OoSC, House Hold Survey conducted in the year 2003, 2005 & 2007

# Education Guarantee Scheme (EGS)

- 15 EGS Centers opened initially in the district in the year 2004-05.
- Free books, stationary items and educational kits provided
- Children studying in these EGS centers have been mainstreamed.
- 4 EGS Centers out of 15 EGS Centers in the District have been upgraded to Primary Regular schools



## Alternative Innovative Education (AIE)

- 2759 children are studying in 115 AIE centres for OoSC
  
- Stationary, uniform, sweaters, shoes and educational kit provided free of cost.
  
- In session 2009-10, a Residential Bridge Course (RBC) Centre has also been opened in the district and 50 children are studying in this Centre .

# Distribution of Text-Books

To achieve the goal of **Universalization of Elementary Education :-**

- Free Text Books are given to
  - SC children of Elementary Classes by the Welfare Department.
  - Non – SC children of Elementary Classes by SSA
- Work books to all the Students of Govt. and Govt. Aided Schools are also provided under Sarva Shiksha Abhiyan.

## Inclusive Education for Disabled (IED)

- **Children with Special Needs (CWSN) are covered under IED component of SSA**
- **Door to Door Surveys:** During this year 4777 children have been identified.
- **Direct Enrolment in Govt. Schools:** 3318 Children with less disability problem have been directly enrolled in Govt. Schools.

## **Inclusive Education for Disabled (IED)**

- **Resource Room:** 19 rooms set up for CWSN where **19 IERTs (Inclusive Education Resource Teachers)** are deputed
- **80 IEVs (Inclusive Education Volunteers)** have been deputed at cluster level to provide education to CWSN.
- **Home Based Education** is provided to the children with severe and profound category by the specially trained IEVs and IERTs

- **Assistive Devices** Free assistive devices like Wheel Chairs, Tri-cycles, Crutches, Hearing Aids, Blind Cane, Braille Slate, Artificial Limbs etc. are provided to CWSN.
- **Disability and railway concession certificates:** Provided at a four day Camp at Civil Hospital, Hoshiarpur for CWSN.
- **Exposure visits** for CWSN are being organized by SSA.

- **Games of CWSN** : Sports Day is celebrated on 3<sup>rd</sup> Dec. every year.
- **Vocational Projects** (such as making envelopes from old news papers and weaving mats) has also been started for mentally challenged and multiple disabled children.
- **Awareness programmes** are being organized to aware the community about the problems of CWSN, need and importance of inclusive education.

## Medical Facilities:

- 24 children operated surgically
- 20 children identified with heart ailments
- 2 children undergoing cancer treatment

(at PGI)



## Promotion of Girls Education

- Cycles have been provided to the girls coming from distant areas.
- Yoga Training is being imparted to the girls of 100 Govt. Elementary Schools every year.
- Sweaters have been distributed to the participating girls in Yoga Training.



## Promotion of Girls Education

- Exposure visits have also been organized for girls.
  
- Special Achievement Tests were organized for the girls of 5<sup>th</sup> to 8<sup>th</sup> classes. Cash Prizes were given to the meritorious girls at Block Level.
  
- Audio-Visual CD - MEENA - displayed to promote Girls' Education.

# Vocational Education

- Imparted to the children to provide them with life skills.
- Six months training in cutting and tailoring to girls of 6<sup>th</sup> to 8<sup>th</sup> class.
- Nine months training to children of SC/ST Category of 6<sup>th</sup> to 8<sup>th</sup> Classes in the following activities :
  1. Yoga
  2. Spoken English
  3. Painting
  4. Typing
  5. Electric Skills
  6. Plumbe ring
  7. Mannerism

# PARHO PUNJAB

- The year 2009-10 is specially selected for providing Quality Education by the State Govt.
- **PARHO PUNJAB** Project started last year for providing quality education under SSA.
- Under this project reading cells are established in all primary schools.



## PARHO PUNJAB

- Different magazines and literature is being provided in all primary schools to develop the reading habits of the students.
- Different competitions are organized to promote their interest in reading.
- Base line test, mid test, post test are conducted to check the level of education.
- On the basis of these tests, remedial treatment is provided to the students by dividing them in five levels and three MAHALS (i.e. groups made according to the achievement level of students at Primary level).

# Extensive Training / TLM

- To strengthen the capacity of existing teachers
  - In-service teacher training is imparted through DIET
  - Teaching Learning Material (TLM) grant is provided to teachers for imparting quality education to the children

# Additional Staff Support

- Additional teachers provided in schools with inadequate teacher strength
  - 14 teachers to Newly opened Govt. Primary Schools.
  - 234 teachers to Newly upgraded Govt. Upper Primary Schools.
- Education Volunteers to the schools with inadequate teacher strength.

# Community Participation

- Necessary for proper utilization of SSA funds
- Committees/Associations constituted in each govt. school
  - Village Education Development Committee (VEDC)
  - Parents Teacher Association (PTA)
  - Mothers Teacher Association (MTA)
- Community Training is also conducted every year for VEDC members to aware them with schemes of SSA and to enhance their participation in various activities of school.

# Comprehensive Evaluation

**Necessary for the success of the measures taken up to provide "Right to Education" to the children up to the age of 14 years**

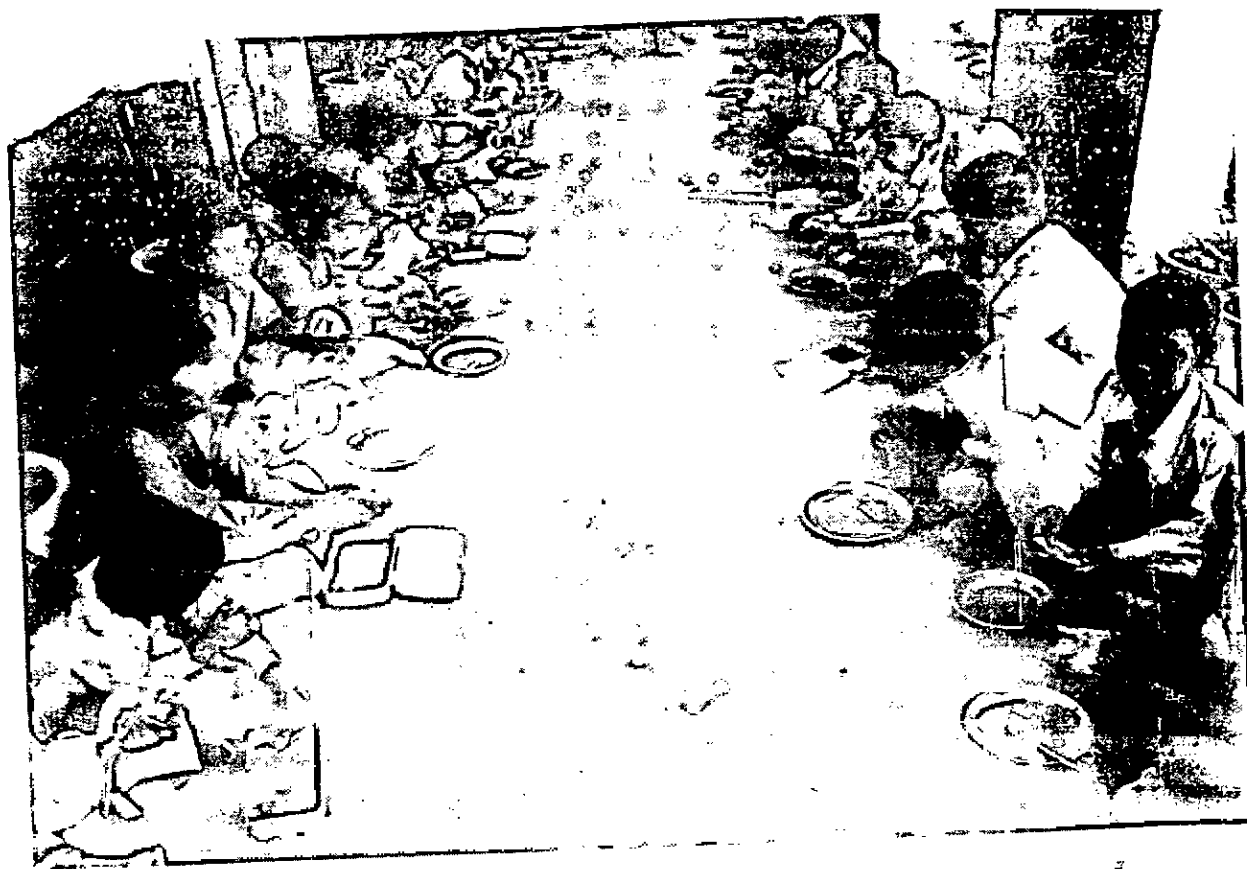
- Regular Monitoring by
  - CMT (Cluster Master Trainer) at the Cluster level.
  - BMT (Block Master Trainer) / BRP (Block Resource Person) at the Block level
  - DRP (District Resource Person) at the District Level
- Record is kept at related levels



# Comprehensive Evaluation(contd)

- Regular Inspections by :
  1. District Education Officer (EE) & (SE),
  2. District Project Coordinator (SSA)
  3. District Science Supervisor
  4. District Project Coordinator, Parho Punjab
  5. Sub Divisional Engineer, SSA
  6. Block Primary Education Officers (BPEOs)

# MID-DAY MEAL SCHEME



- **Centrally sponsored scheme to enhance enrolment, retention & attendance simultaneously improving nutritional level among children:**
- Average Beneficiaries : 69095 (Pry).,  
: 47523 (Up-Pry)

Food grain (For 2009-10)	Allocated (in Qtls.)	Lifting (in Qtls.)
Wheat & Rice	22771.40	13860.27

- Cooking Cost received :  
Rs. 1,30,84,000 (for 2009-10)

■ Kitchen sheds cum store : 1678

■ Kitchen devices :

1. Gas Connections / Gas stoves
2. Fire Extinguishers

■ Monitoring of Mid Day Meal Scheme is being done by various officers of District as per orders of Deputy Commissioner Hoshiarpur.

# CONCLUSION

- Through SSA, Universalization of Elementary Education is becoming a reality.
- Crucial parameters like drop-out rate and enrolment rate have improved. Retention rate is 100% for boys and 94.32% for girls.
- Quality of Education is improving gradually.

THANKS

230

**Office of Distt. Education Office (Sec. Edu.)**  
**Hoshiarpur**

Presented by Dr. Pritpal Singh Walia P.E.S. Distt.  
Education Officer (S. Edu.) on

---

**RIGHT TO EDUCATION**

**&**

**EVALUATION OF THE MEASURES  
TO ENSURE THE SAME**

# INTRODUCTION

- Education is to draw out inner potentialities upto the fullest level.
- Education for all is the basic right to education as right to live.
- Right to education is an Act passed by Govt. of India by 86<sup>th</sup> amendment to the constitution in 2002 for free & compulsory education.
- To gain the goals of socialism, Secularism and democracy ensured in constitution.



# Easy Accessibility to school & Teaching Staff

228

## Overview of Schools

	<u>Total Schools</u>		
• Middle	179	Principals	: 99
• SSA	78	Head Masters	: 134
• High	136	Lecturers	: 692
• Sr. Sec.	99	Masters	: 3689
• Govt. Aided	40	Classical &	
• Total	532	Vernacular Teacher	: 833

24 Sr. Sec Schools have been selected as Model Schools under NABARD Scheme.

## Easy Admission Facilities in Schools

Category	Enrolment %	Retention %	Drop out rate
Boys	6.12 Decrease for Year 2008 -09	98.12	1.88
Girls	6.06 Decrease	98.46	1.54
Overall	6.00	98.26	1.74

## Infrastructure is being added under

- RSVY Scheme granted
- MPLAD Scheme ensured
- Sanitation Scheme
- S.S.A. (Civil Work Grants )
- Departmental Grants

# TEACHER TRAINING

- To refresh the knowledge of teachers.
- To make teachers aware about current scenario of education system.
- From this year training restricted to 5 days rather than 20 days.

# Integrated Computer Training (ICT)PROJECT

224

- To keep pace with the current world, Govt. provided computers in 136 Middle, 135 High, 99 Sen. Sec. Schools.
- **Total Schools covered under ICT : 370**
- **Total computer labs: 418**
- **Total computer faculty : 515**
- Free Computer Education is being provided up to 8<sup>th</sup> standard & under consideration to extend it to 12<sup>th</sup> level
- Free Computer Books are being provided to students



223

# EDUSAT PROGRAM

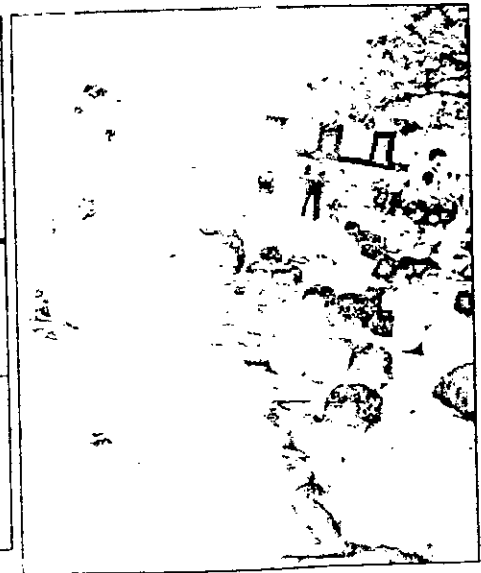
- Means Education thro' Satellite
- Total 72 Senior Secondary Schools Covered
- Free Coaching for Competative Admission Exam i.e. AIEEE, PMT, CET etc.
- Regular Lectures by specialised Experts in concerned syllabus of secondary classes .

# MID-DAY MEAL



- MDM scheme started to improve the health of students for classes 6-8 under SSA in all schools.
- This Scheme is being extended up to secondary level

2008-09	58060	1,91,04,016	11024.812	-	-
2009-10	53961	1,39,44,743	8044.98	415	@60,000/ kitchen



221

# VOCATIONAL EDUCATION

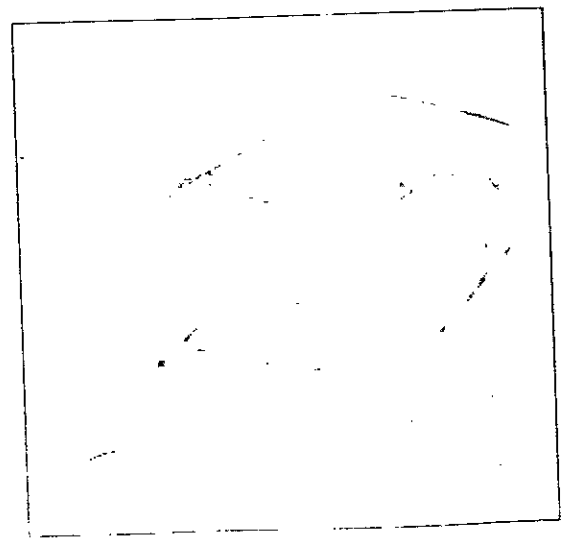
To remove unemployment, Vocational Education running successfully in 23 Sen. Sec and 11 middle Schools, having following trades:

- Electrical
- Mechanical
- Radio TV
- Garment making
- Furniture
- Horticulture
- Food preservation
- Farm machinery
- Knitting technology
- Commercial art
- Book keeping & Accountancy



# FREE BOOKS

- Free books for 6-10 class to all S.C. students and for +1,+2 class to all those girls whose parents are below poverty line are provided by State Welfare Department.





- **Sports Competition:-** To keep students physically fit , Zonal and Distt. Tournaments in all major games and athletics are conducted every year.
- **Sports Wings:-** Three sports wings are running in Distt. for the Upliftment of games like Football and Volleyball.

- Football                      under 14,17      Paldi
- Football                      under 19              Chabewal
- Volleyball                    under 17,19        Haryana

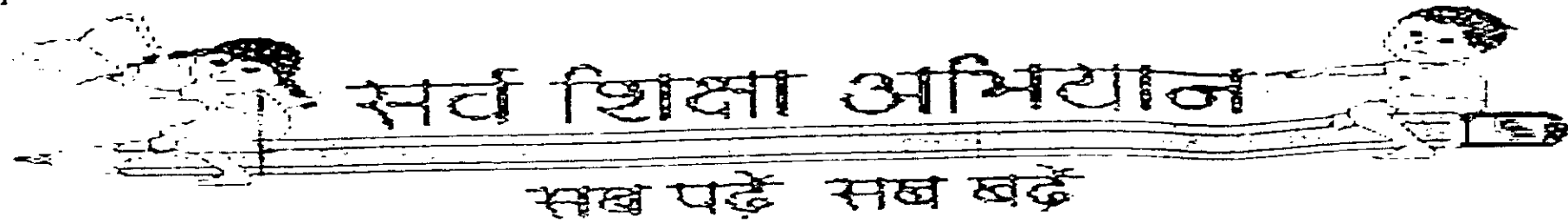
# SOCIAL AND ENVIRONMENTAL AWARENESS

218

- Following programs are being run in various senior secondary schools successfully:
  - Eco Club
  - N.C.C.
  - N.S.S
  - Cultural & extra curriculum activities

# STIPENDS / SCHOLARSHIPS

Scheme	Class	Rates per month
Attendance	6 to 8 <sup>th</sup>	75 Rs
	9 <sup>th</sup> & 10 <sup>th</sup>	100 Rs.
Pre metric (Unclean Occupation )	6 to 8 <sup>th</sup>	60 Rs
	9 <sup>th</sup> & 10 <sup>th</sup>	75 Rs.
Pre metric OBC	6 to 8 <sup>th</sup>	40 Rs
	9 <sup>th</sup> & 10 <sup>th</sup>	50 Rs.
Brilliant students	6 to 12 <sup>th</sup>	100 Rs.
Players	6 to 12 <sup>th</sup>	25 Rs
Post Metric (SC Girls)	11 <sup>th</sup> 12 <sup>th</sup>	50 Rs.
Minorities	6 to 12 <sup>th</sup>	100 Rs.



# SARVA SHIKSHA ABHIYAN

- Sarva Shiksha Abhiyan for age group 11-14 (SSA)
- Rashtrya Madhaymik Shiksha Abhiyan(RMSA)  
for age group 14-17

# Evaluation

## Inspection levels:-

State Level Inspection by DGSE, DPI (SE)  
Circle Level Inspection by C.E.O.  
District Level Inspection.

## District level inspection :

20 General inspections per month.  
06 Annual inspections per month.  
Inspections by other District authorities  
– as and when desired.

214

THANKS

District Education Officer (S.E.) Hoshiarpur

213

Annexure - III



DISTRICT JAIL  
HOSHARPUR

*CUSTODIAL JUSTICE AND  
PRISONER POLICY JUDICIARY*



Number of Prisons

One ( District Jail  
Hoshiarpur)

Capacity of in take of the  
prison

278 ( Male=258  
Female=20)

Number of inmates as on  
26.11.2009

688 ((Convicted = 175  
Undertrials=513)

Separate cells for women

Two barracks and one cell

Beneficiary schemes for  
the prisoners

Launched from time to  
time on the directions of  
the higher authorities.

Beneficiary schemes for  
the children living  
alongwith the inmates

211  
No, there are no children  
at present in this jail with  
their mothers

Medical and Health  
facilities

Yes, One Medical Officer  
and one Pharmacist are  
posted at this jail

1 Number of reported cases

1 I.A

1 Number of custodial  
deaths

02 in the year 2009  
(12/13.06.09 and  
19.07.09)

Abuse of power by the  
officials

1 IIL

Use of Force

INIL

210

Number of pending cases  
of custodial death

Two

Speedy Trial

It relates to the concerned  
courts

Legal Aid

An officer of the Punjab State  
Legal Services Authority  
Chandigarh is visiting jail  
every week to provide legal  
aid. Every inmate of the jail is  
informed about their right to  
have legal aid at the time of  
their admission in jail by the  
jail authority.

10

209

10

Handwritten text in a stylized script, possibly representing the word "Siddhanta".



208

0

ANNEXURE - IV

Annexure-IV

**RIGHT**  
**to**  
**HEALTH**

**Presentation**  
**by**  
**Health Department**  
**Distt. Hoshiarpur**

The health department is working to achieve this goal with the cooperation of following departments:

- ▣ Public Health Department ,
- ▣ Local Bodies Department ,
- ▣ Agriculture Department ,
- ▣ Pollution Control Board, etc.

Health services are provided broadly under following heads

- ▣ Promotive Health Services
- ▣ Prevention of diseases
- ▣ Curative Services
- ▣ Medico Legal Services
- ▣ Rehabilitation Services

205

# PROMOTIVE HEALTH SERVICES

## ■ Health Education:-

- Health awareness camps
- Exhibitions,
- Distributing of hand bills
- Health melas
- Counseling



204

# Provision of Safe Drinking Water

- ▣ No. of water samples collected and tested =344
- ▣ Results received =431
- ▣ Results awaited =13
- ▣ Potable =232
- ▣ Non Potable =99
- ▣ No. of notices/advisories served =99

○ 2017 ○

## Prevention of Food Adulteration:-

- No. of food samples collected & tested =226
- No. of food samples found adulterated =23
- %age of adulterated samples 10%
- No. of court cases launched in Hon'ble courts=21

## Prevention of Drug Abuse and De-addiction

- No. of medical stores inspected = 292
- ▣ No. of samples seized = 90
- ▣ N. of licenses suspended = 18
- ▣ No. of cases pending with Hon'ble courts = 09
  
- ▣ No. of de-addiction centres working = 05

○ 201 ○

## Health Promotion by Supplementation of Diet/medicine etc:-

- No. of pregnant mother supplemented with iron & folic acid= 15701
- No. of school children supplemented with iron & folic acid= 117637
- No. of children supplemented with Vitamin-A=17082
- No. of pregnant mother( BPL & SC's) given financial assistance @ Rs. 500,600 & 700= 3672

○ 25 ○

## Formation of village health & sanitation committees:-

- Active participation of village leaders in health related activities
- Formulation of health plans
- Execution of need based health programmes.
- No. of committees constituted = 1412
- Financial assistance of Rs.10,000 provided in the year 2008-09 & 2009-2010 to each committee

# PREVENTION OF DISEASES

**“Prevention is always better than cure.”**

Health & Family Welfare deptt. is taking following measures:-

- Health Education
- Immunization
- Health check up camps
- Ante-natal check ups
- Counseling
- Early diseases detection

198

Immunization: against vaccine preventable diseases i.e.

▣ Polio	coverage	95%
▣ Diphtheria	coverage	96%
▣ Pertusis	coverage	96%
▣ Tetanus	coverage	96%
▣ Measles	coverage	98%
▣ Hepatitis B & C	coverage	94%
▣ Tuberculosis(BCG)	coverage	98%

197

## Health Check up Camps:

Following services are provided in these camps:

- Health Education
- Detection of diseases
- Treatment of diseases
- Referral services.



190

## Ante- Natal Check up:

- Registration of pregnant mothers= 15701
- All pregnant mothers ( 15701) are supplemented with iron & folic acid & immunized against tetanus
- Institutional deliveries ( Govt.) 2008= 2320  
**2009= 2900**

## AIDS

- ▣ No. of Integrated counseling & testing centres (ICTC) = 04
- ▣ No. of tests performed = 6735
- ▣ No. of tests found positive for HIV = 112
- ▣ No. of Patients getting anti-retroviral treatment( ART) = 602

194

# CURATIVE SERVICES

## Emergency services

- Disease Diagnosis
  - Disease Management
    - OPD
    - IPD
- through
- Allopathic
  - Ayurvedic
  - Yoga
  - Unani
  - Sidha
  - Homeopathy systems

○                      197                      ○

The health care delivery system is provided  
through following institutions:....

- ▣ No. of Civil Hospitals = 04
- ▣ No. of Community Health Centres = 09
- ▣ No. of Primary Health Centres ( PHC) = 30
- ▣ No. Subsidiary Health Centres = 85
- ▣ No.of Sub Centres = 244

# POSTING POSITION

<u>Sr.No.</u>	<u>Category</u>	<u>Sanctioned</u>	<u>Vacant Posts</u>
1.	Doctors	260	25
2.	Staff Nurses	188	6
3.	MPHW (F)	258	20
4.	MPHW (M)	220	40
5.	ASHA	1234	12
6.	Pharmacist	179	nil
7.	LHV	55	nil
8.	Radiographer	14	03

C. 191 O

The people are also provided with services

- Medical Mobile Unit =1
- Eye Mobile Unit =1
- Dental Mobile Unit =1
- Ambulances: =14 ( all on road)

( Hoshiarpur-3, Dasuya-2, Mukerian-1,  
Garhshankar-1, Bhunga-1, Tanda-1, Hajipur-  
1, Bhol Kalota-1, Sham CHaurasi-1, Mahilpur-1  
& Paldi-1)

190 -

# MEDICO-LEGAL SERVICES

The department is providing medico-legal services to the public at large.

184

# REHABILITATION

The department is providing rehabilitation services to the needy persons through various measures such as:

- ▣ Through counseling
- ▣ Physiotherapy Unit = 1
- ▣ Disability Certificates = 1115



187

# Rashtriya Swasthya Bima Yojna

## Cashless Treatment

Under this scheme enrolled BPL family of 5 members is insured for Rs. 30,000/- to get the treatment from empanelled hospitals

### Enrolment status

- ▣ No. of BPL Families = 21710
- ▣ No. of Smart Card Issued = 13215
- ▣ No. of empanelled hospitals = 12+3 =15

### Claim Status of Hospital in the District.

- ▣ No. of hospitalization cases = 62
- ▣ Claims made by hospitals = Rs. 2,61,500/-

( )      187      ○

## Implementation of PC-PNDT ACT.

- No.of Ultra Sound Centres registered= 67
- No. of inspections done =109
- Show cause notice issued =20
- Ultra Sound centres sealed/suspended=01

SEX Ratio at Birth on the basis of birth registration ( Provisional )

	<u>2008</u>	<u>2009</u>
Hoshiarpur	843	870
Punjab	824	822

# HEALTH INDICATORS

	Hoshiarpur	Punjab
Crude Birth Rate	15.6/ 1000	17.8/1000
Crude Death Rate	6.6/ 1000	6.8 / 1000
Infant Mortality Rate	17.4 / 1000	44 / 1000
Maternal Mortality Rate	86 / lac	178 / lac

185

BRINKLE

c

POPULATION STATEMENT OF DISTRICT JAIL HOSHIARPUR AS IT STOOD ON 01-12-2009 LOCK OUT IS GIVEN BELOW:-

		<u>MALE</u>	<u>FEMALE</u>	<u>TOTAL</u>
<u>AUTHORISED ACCOMODATION:-</u>		258	20	278
		<u>MALE</u>	<u>FEMALE</u>	<u>TOTAL</u>
(1) CONVICTS R.I.	=	170	03	173
(2) CONVICTS S.I.	=	02	--	02
(3) CIVIL PRISONERS	=	--	--	--
(4) UNDERTRIALS	=	478	41	519
TOTAL	=	650	44	694

*Rajiv Kumar*  
 Superintendent  
 Distt. Jail, Hoshiarpur  
 1/12/09

From

Superintendent,  
Observation Home ,  
Hoshiarpur.

To,

The chairman,  
National Human Rights Commission,  
New Delhi.

No 1427


Date 29-11-09

Sub:

Regarding Visting Observation Home by Doctor Snjay Dubey Director  
N.H.R.C New Delhi on 27/11/09.

In the above subject the list of those Juvenil who are appears to be the age  
of above 18 Year Annexure 'A' and the other list of Juvenil who are in petti cases  
Annexure 'B' in closed herewith for in formation and naccerry action please .

In close (2)

  
Superintendent,  
Observation Home ,  
Hoshiarpur

15

**Annexure-A**

**List of those Juvenil who are appears the age of above 18 year lodge in Observation Home Hoshiarpur.**

Sr No	Name	Under Section	Name of the court where case in panding.
1	Rasid	Fir No 40 Date 5/7/07 U/S 3/34/20 P.P. Act	Juvenil Justic Board Amritsar.
2	Bilal Mohamdad	fir No 56 Date 19/8/07 U/S 3/34/20 P.P. Act.	-do-
3	Opinder Kumar	fir No 414 Date 4/12/06 U/S 460 I.P.C	-do-
4	Amrit Ika	Fir No 157 Date 7/5/07 U/S 302 I.P.C	-do-
5	Parwinder singh	Fir No 107 Date 8/8/08 U/S 302/307/148/149	-do-
6	Gurbhej Singh	Fir No 107 Date 8/8/08 U/S 302/307/148/149 Fir No 403 Date 8/8/08 U/S 302/307/148/149	-do-
7	Gurjant Singh	Fir No 107 Date 8/8/08 U/S 302/307/148/149	-do-
8	Raj Kishor	Fir No 14 Date 22/1/08 U/S 376/366/506 I.P.C	-do-
9	Pawan Kumar	Fir No 236 Date 4/9/09 U/S 377-511 I.P.C	J.J. Board ,Jalandhar
10	Arju Pawar	Fir No 202 Date 14/11/09 U/S 307/452/148/324/427/149 Hoshiarpur.	-do-
11	Tosif Ahmad Khan	Fir No 237 Date 27/08/09 Under Section,482,15-61- 85 NDPS act	J.J Board, Hoshiarpur.
12	Samim Ahmad	Fir No 237 Date 27/08/09 Under Section,482,15-61- 85 NDPS act	-do-
13	Deepak	Fir No 14 Date 7/2/08 U/S 376/302 I.P.C	-do-
14	Laddi Singh	Fir No 207 Date 20/7/09 U/S 307/323/147/148 I.P.C	-do-
15	Harpreet Singh	Fir No 249 Date 12/9/09 U/S 302 I.P.C	-do-
16	Jagdish Singh	Fir No 66 Date 6/5/09 U/S 302/324/323/149 I.P.c	-do-
17	Inder jit Singh	Fir No 147 Date 16/07 2007 U/S 376 I.P.C	-do-

**List of Juvenial in Peety Case**

Sr No	Name	Under Section	Name of the court where case in panding.
1	Hardeep Singh	Fir No 109 Date 10/9/09 Age 10 Year U/S 379/411	J.J.Board Amritsar.
2	Gopi	Fir No 109 Date 10/9/09 Age 11 Year U/S 379/411	-do-
3	Raj Kumar	Fir No 390/08 Age 13 Year U/S 457/380 I.P.C	-do-
4	Deepak	Fir No 390/08 Age 13 Year U/S 457/380 I.P.C	-do-
5	Budha Luba	Fir No 390/08 Age 13 Year U/S 457/380 I.P.C	-do-
6	Kamaljit Singh	Fir No 53 Date 7/3/09 U/S 379/411/ Age 17 Year	J.J Board, Nawansher
7	Jatinder Kumar	Fir No 85 Date 26/7/09 U/S 457/380/ I.P.C Age 14 Year.	J.J.Board Kapurthalla



### Hospital's Profile Civil Hospital , Hoshiarpur

Civil Hospital , Hoshiarpur is a district level hospital with sanction & functional bed capacity of 200. This hospital came into existence on 14/02/1959 with 50 beds capacity & was later upgraded to 100 in year 1972-73. Further in 1985, it was upgraded into 200 beds capacity. Thereafter Emergency & trauma ward were added to the hospital complex on 30/09/1997. After the establishment of Punjab Health Systems Corporation (PHSC), two new wings were added to this institution, which constitute diagnostic wing, operation theatre complex on 24/11/2001 & Computerization wing. Diagnostic wing provides services like Department of pathology & Bio chemistry & department of Radiology, Operation theatre complex has got 4 Operation theatres (air conditional) with latest infrastructures. Computerization in Civil Hospital, Hoshiarpur was started on 11 May 2002 under HMIS ( Health Management Information System). Under Computerization, different modules like OPD, IPD & DCM are running on five windows. This hospital has got 35 medical officers of different specialties including six Emergency Medical Officers as given below:

Surgical	3	Radiology	2
Orthopedic	2	Medical Specialist	5
Gynae	2	Dental	4
Pediatrics	1	ENT	2
Anesthesia	2	Eye	1
BTO	1	Forensic	1
Pathology	1	Psychiatrist	1
Bio Chemistry	1	EMO	6

Hospital is giving round the clock emergency services like Laboratory, X- Ray, Blood Bank & ambulance services. This hospital is on hotline from PSEB .However due to some unavoidable power cut, hospital has got two generators for smooth running of hospital.

167

Our pathology & biochemistry department is conducting all types of investigations including histopathology (Biopsy) & Cultural Sensitivity. Radiology department is doing all types of routine X-rays, Special Investigations, Sonography & Mammography. Our cardiac wing of medical department is having facility of cardiac monitor, ventilators, cardiac holter monitor & TMT. In surgery, this hospital has facility of laproscopic surgery & lately TUR unit has been added. In ortho department, facilities of C-ARM is available. Blood Bank is having all latest infrastructure & blood component separator unit. This hospital attended a blood donation camp at Ganganagar, Rajasthan through Shri Gurusar, Sacha Sauda & we have collected 117 units in camp. This hospital is in A+ for the last four consecutive years & our achievement in all the specialties is above 100%. This hospital provides emergency services in case of mass accident in a most disciplined & professional manner & has received appreciation from the District Administration every time.

## CIVIL HOSPITAL HOSHIARPUR AT GLANCE

Total beds :- 200

### 2008

1) OPD Total	236201
2) IPD Total	13641
3) X-ray done	20689
4) ECG done	8031
5) Lab tests	119700
6) U/Scan	6636

### 2009 (Upto 31/10/09)

1) OPD Total	200872
2) IPD Total	10571
3) X-ray done	18095
4) ECG done	6051
5) Lab tests	103123
6) U/Scan	4891

### OTHER FACILITIES

ARSH (Adolescent Reproductive and Sexual Health)

AYUSH ( Ayurvedic, Yoga, Unani, Sidha Homeopathy)

RSBY (Rashtriya Swast Bima Yojana) total cases done - 22

Telemedicine (Total cases sent) - 129

Dialysis :-

	<u>2008</u>	<u>2009 (Upto 31/10/09)</u>
Total	124	89

Mental Health Programme -

	<u>2008</u>	<u>2009 (Upto Oct)</u>
Total OPD	4224	4117
Deaddicted	614	645
Admissions	123	100

C

Blood Bank:-Year 2008:-

Total units collected	-	2732
Total units issued	-	2581
Voluntary collection	-	1642
Replacement collection	-	1090
Total no. of blood donation camp	-	12
Units collected in Camp	-	453
Components prepared & issued:-		
1) PRBC	-	1059
2) FFP	-	106
3) PRP	-	1222

Year 2009 (Upto Oct.):-

Total units collected	-	1877
Total units issued	-	1747
Voluntary collection	-	1048
Replacement collection	-	829
Total no. of blood donation camp	-	20
Units collected in Camp	-	595
Components prepared & issued:-		
1) PRBC	-	417
2) FFP	-	114
3) PRP	-	217

Suspected Dengue cases :- 135

Suspected Swine Flu cases :- 99

ICTC (Integrated Counseling and testing centre)

STD/ STI Clinic

## Posting Position of Doctors

## CH Hoshiarpur

Sr.No.	Place of Present Posting	Name of Doctor	Specialty
1	SMO,CH,HSP.	Dr.Gurdev Singh	MD Path
2	SMO,CH,HSP.	Dr.Gurbachian Singh	MSSurgery
3	B T O - 1	Dr Amarjit Lal	MD.Pathology
4	Radiologist-1	Dr Hardeep singh	MD Radiology
5	Oph-1	Dr Balwinder Kumar	MS ophtho
6	Skin-1	Dr S.S Sharma	MD Skin
7	ENT-1	Dr O P Gojra	MS ENT
8	Psy-1	Dr Raj Kumar	MD Psychiatrist
9	Pathologist-1	Dr Seema Garg	MD BIOCHEMISTRY
10	Anaes --2	DR Sridha	MD Anaes
11	.	Vacant	MD Anaes
12	Paed -2	Vacant	MD Paed
13		Dr Gurmeet Singh	MD Paed
14	Gynae -2	Dr Ritu*	MD Gynae.
15		Dr Rajinder Raj	MD Gynae.
16	Ortho - 2	Dr Sanjiv Kumar	MS Ortho.
17		Dr Upkar Singh	MS Ortho
18	Med - 2	Dr D S Khela	MD Med
19		Dr Karnali Singh	MD.MEDICINE.
20	Surg - 2	Dr Rimpi Grewal	MD Skin
21		Dr Rajesh Mehta	MS Sur
22	MBBS - 8	Dr Ram Parkash	MBBS
23		Dr Jaswinder Singh	MD Fors Med
24		Dr.Bhupinderjit Singh	MBBS
25		Dr Gurbax Singh	MBBS
26		Dr J P Singh	MBBS
27		Dr Des Raj	MBBS
28		Dr R.N.Asthana	MBBS
29		Dr Satish Chander	MBBS
30	Dental -- 2	Dr Jagdish Chander	MDS
31		Vacant	
32	ESI shifted posts-4	Dr Jatinder Kumar	MD. MEDICINE
33		Dr Amit Sharma	MS Sur.
34		Dr. Naresh Kumar	MBBS
35		Dr. Tek raj	MD Medicine

CH Hoshiarpur					
	NAME OF EMPLOYEE	DESIGNATION	PLACE OF POSTING	YEAR IN PRESENT PLACE OF POSTING	Remarks
	JASBIR KAUR	STAFF NURSES	CH Hoshiarpur	10.05.2000	
	GURJIT KAUR	STAFF NURSES	CH Hoshiarpur	11.01.83	
	SANTOSH KAUR	STAFF NURSES	CH Hoshiarpur	12.02.87	
	SUKHJIT KAUR	STAFF NURSES	CH Hoshiarpur	May'08	
	SAVITRI DEVI	STAFF NURSES	CH Hoshiarpur	26.02.86	
	ZARINA BHATTI	STAFF NURSES	CH Hoshiarpur	20.02.98	
	ASHA SAHOTA	STAFF NURSES	CH Hoshiarpur	09.02.92	
	HARVINDER KAUR	STAFF NURSES	CH Hoshiarpur	07.12.88	
	SHARNJIT KAUR	STAFF NURSES	CH Hoshiarpur	22.06.2000	
	JASBIR KAUR D/O AJIT SINGH	STAFF NURSES	CH Hoshiarpur	01.12.86	
	KAMLA KUMARI	STAFF NURSES	CH Hoshiarpur	07.07.1999	
	ANUPURNA	STAFF NURSES	CH Hoshiarpur	20.02.1991	
	SKHWINDER KAUR	STAFF NURSES	CH Hoshiarpur	07.07.98	
	KRISHNA RANI	STAFF NURSES	CH Hoshiarpur	23.04.93	
	KANTA RANI	STAFF NURSES	CH Hoshiarpur	05.12.06	
	RANJIT KAUR D/O TARSEM SINGH	STAFF NURSES	CH Hoshiarpur	16.11.06	
	GURMIT KAUR	STAFF NURSES	CH Hoshiarpur	01.03.04	
	AMARPREET KAUR	STAFF NURSES	CH Hoshiarpur	27.06.02	
	GURJIT KAUR	STAFF NURSES	CH Hoshiarpur	30.05.97	
	SURINDER KAUR	STAFF NURSES	CH Hoshiarpur	01.03.08	
	SUMAN LATA	STAFF NURSES	CH Hoshiarpur	31.10.08	
	PARAMJIT KAUR	STAFF NURSES	CH Hoshiarpur	08.11.08	
	BALDHIR KAUR	STAFF NURSES	CH Hoshiarpur	04.12.08	
	BLABIS KAUR	STAFF NURSES	CH Hoshiarpur	11.09.03	
	PARMINDER AKUR	STAFF NURSES	CH Hoshiarpur	04.10.91	
	RANJIT KAUR D/O KASHMIR SINGH	STAFF NURSES	CH Hoshiarpur	11.12.90	
	JASWINDER KAUR	STAFF NURSES	CH Hoshiarpur	23.10.09	
	SARABJIT KAUR	STAFF NURSES	CH Hoshiarpur	28.08.82	
	BIMALJIT KAUR	STAFF NURSES	CH Hoshiarpur	27.12.01	
	KIRANJIT KAUR	STAFF NURSES	CH Hoshiarpur	03.01.07	On contract basis
	GYTRI SIDHU	STAFF NURSES	CH Hoshiarpur	06.01.07	-
	NIRMALJIT KAUR	STAFF NURSES	CH Hoshiarpur	03.05.07	-
	PUNAM SHARMA	STAFF NURSES	CH Hoshiarpur	21.06.08	-
	MANMEET KAUR	STAFF NURSES	CH Hoshiarpur	20.06.085	-
	MANDEEP SAINI	STAFF NURSES	CH Hoshiarpur	21.06.08	-
	RAMNIK	STAFF NURSES	CH Hoshiarpur	01.07.09	-
	TULIKA SHARMA	STAFF NURSES	CH Hoshiarpur	07.07.09	-
	KAMALPREET KAUR	STAFF NURSES	CH Hoshiarpur	21.06.08	-
	VACANT	STAFF NURSES	CH Hoshiarpur		
	VACANT	STAFF NURSES	CH Hoshiarpur		
	SH SUKHDEV SINGH	LABORATRY TECHNICIAN	CH Hoshiarpur	10.06.07	
	SH GAJJAN SINGH	LABORATRY TECHNICIAN	CH Hoshiarpur	08.06.07	
	SH SUKHDEV LAL	LABORATRY TECHNICIAN	CH Hoshiarpur	01.10.09	
	SH RANJIT SINGH	LABORATRY TECHNICIAN	CH Hoshiarpur	15.06.07	
	SH SATWANT SINGH	LABORATRY TECHNICIAN	CH Hoshiarpur	23.04.09	
	SMT BALJINDER KAUR	LABORATRY TECHNICIAN	CH Hoshiarpur	23.09.09	ON OUT SURCED BASIS
	SH DALBIR SINGH	LABORATRY TECHNICIAN	CH Hoshiarpur	23.09.09	ON OUT SURCED BASIS
	SMT GURBAKSH KAUR	LABORATRY TECHNICIAN	CH Hoshiarpur	22.10.09	ON OUT SURCED BASIS
	SH RAJINDER KUMAR	RADIOGRAPHER	CH Hoshiarpur	11.10.07	
	SMT HARBANS KAUR	RADIOGRAPHER	CH Hoshiarpur	29.09.08	

164 Annexure-VII

Annexure-VIII

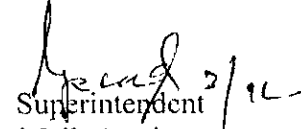
POPULATION STATE IN RESPECT OF CENTRAL JAIL, AMRITSAR  
AS ON 03-12-2009 (LOCK OUT) IS AS UNDER:-

Capacity: 1500

S. No.	Category	Male	Female	Total
1.	Indian Convicts	767	43	810
2.	Condemned Prisoners	06	00	06
3.	Ex. PP Convicts	07	00	07
4.	Pak National Convicts	05	00	05
5.	Bangladeshi Convicts	01	00	01
6.	Civil Prisoners	08	00	08
7.	Indian UT	1548	71	1619
8.	Ex. PP UT	02	00	02
9.	Pak UT	10	03	13
10.	Bangladeshi UT	05	00	05
11.	Nigerian UT	04	00	04
12.	Afghani UT	03	00	03
13.	Chinese UT	01	00	01
14.	Africa UT	01	00	01
15.	Burma (Myanmar) UT	01	00	01
16.	Pak Internees	52	02	54
17.	Bangladeshi Internees	18	00	18
18.	Jordan Internee	01	00	01
19.	Kenya Internee	01	00	01
20.	Myanmar Internees	05	05	10
21.	Afghani Internee	01	00	01
	<b>TOTAL</b>	<b>2447</b>	<b>124</b>	<b>2571</b>

**SUMMARY**

Convicts	794	43	837
Under trials	1575	74	1649
Internees	78	07	85
<b>TOTAL</b>	<b>2447</b>	<b>124</b>	<b>2571</b>

  
 Superintendent  
 Central Jail, Amritsar